

**The Minister of Information and Broadcasting (Dr. Keskar)** (a) Yes, Sir.

(b) Government have accepted in principle the Press Commission's recommendation regarding price-page schedule and steps are being taken to implement that principle.

#### Passports

**974. Shri Raghunath Singh :** Will the **Prime Minister** be pleased to state the number of persons arrested or cases detected in connection with the forging of the Indian Passports during the last eight months ?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) :** Twenty six persons have been arrested in connection with the forging of Indian Passports during the period from the 1st January to the 31st August, 1955.

#### Prime Minister's Relief Fund

**975. Shri D.C. Sharma :** Will the **Prime Minister** be pleased to state :

(a) the total amount collected in the Prime Minister's Relief Fund by the end of August, 1955 ; and

(b) the number of beneficiaries from this Fund ?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) :** (a) and (b). A statement is laid on the Table of the House [See Appendix IX, annexure No. 61].

#### Foreign Engineers

**976. { Shri L.N. Mishra :  
Sardar Iqbal Singh :**

Will the **Minister of Irrigation and Power** be pleased to state :

(a) the number of foreign Engineers now engaged on the various river valley projects under the Control of the Central Government ; and

(b) how many of them are working under the Colombo Technical Aid and other Schemes ?

**The Deputy Minister of Irrigation and Power (Shri Hathi) :** (a) and (b). A statement giving the required information is attached. [See Appendix IX, annexure No. 62].

#### Cement

**978. Shri Nageshwar Prasad Sinha :** Will the **Minister of Commerce and Industry** be pleased to state the total quantity of cement produced in India in 1955 (uptil the 30th June) ?

**The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) :** 2,214,396 tons.

#### Houses etc. for Displaced Persons

**979. { Shrimati Subhadra Joshi :  
Shri Bhagwat Jha Azad :**

Will the **Minister of Rehabilitation** be pleased to state :

(a) the number of Government built properties valued at Rs. 5,000 or less occupied by displaced persons on rental basis in Delhi ;

(b) the number of such properties valued between Rs. 5,000 and 10,000 ; and

(c) the number of Government built shops in Dehli valued

(i) at Rs. 2,000 or less and situated in any rural area or in any town other than these specified in Appendix X of the Displaced Persons Compensation and Rehabilitation Rules, 1955.

(ii) between Rs. 2,000 and 10,000 in rural areas or towns specified in Appendix X of the above mentioned Rules ?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) :** (a) to (c). Definite figures are not available. The time and labour involved in collecting and compiling the same will not be commensurate with the results to be achieved.

#### Subletting Government Accommodation

**980. Chaudhri Muhammed Shaffee :** Will the **Minister of Works, Housing and Supply** be pleased to state :

(a) the number of officers of the Central Government in Delhi, Calcutta and Bombay who have been deprived of Government accommodation after they have been found to have unauthorisedly sublet their houses ;

(b) whether the House Rent Allowance is paid to such officers, even after this irregularity is committed by the ; and

(c) if so, on what grounds ?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh) :** (a) During the twelve months ending 31st July, 1955, 23 officers at Delhi and one officer at Calcutta were deprived of Government accommodation for unauthorised subletting of their houses. No case of such subletting came to light at Bombay.

(b) Yes, Sir.